

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

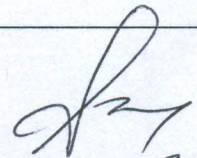
C.A.No.550/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	Alcove Construction Pvt.Ltd & Anr		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1. CA SHASHI ANANDAL PETITIONER


  
18/1/18

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

  
(Jinan K.R.)  
Member (J)

  
(V.P.Singh)  
Member (J)